

HIMACHAL PRADESH THIRTEENTH VIDHAN SABHA

(Ninth Session)

Postponed Questions For Written Answer

Thursday, 10th September, 2020/19th Bhadrapada, 1942

(Saka)

[Chief Minister - Jal Shakti Minister - Urban Development Minister - Social Justice & Empowerment Minister - Technical Education Minister - Rural Development & Panchayati Raj Minister - Industries Minister - Education Minister - Health and Family Welfare Minister - MPP & Power Minister - Forest Minister and Food, Civil Supplies & Consumer Affairs Minister].

Total No. of Questions - 2

Retrenchment and Transfer of Workers

1016 Sh. Rakesh Singha(Theog) :

Will the **Industries Minister** be pleased to state :-

(a) during the last year upto 31.01.2020, how many workers have been retrenched and laid off in different Industries in the industrial areas of Parwano, Baddi, Barotiwala, Nalagarh, Una, Damtal, Kala Amb and Paonta Sahib; details of each establishment alongwith names of workers be given;

(b) has the procedure laid down under law been followed for retrenching and laying off workers and what is the retrenchment paid to each workmen; and

(c) how many establishments have transferred workers outside the State in the last one year; name of establishments and workers be given?

Buses on Lease

1030 Sh. Rakesh Singha (Theog):

Will the **Industries Minister** be pleased to state :-

(a) how many buses have been taken on lease in different depots of the HRTC and what has been the terms and conditions of the lease agreement; and

(b) what is the cost of maintenance and earning of each bus; details be given?

Shimla : 171004.

Dated: 2nd September, 2020 .

Yash Paul Sharma,

Secretary.